

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:818
ANSWERED ON:19.03.2012
TRANSFER OF DEFENCE LAND
Shekhar Shri Neeraj;Singh Shri Yashvir

Will the Minister of DEFENCE be pleased to state:

- (a) whether a prime defence land in Jodhpur, Rajasthan has been allegedly transferred to a private trust in the recent past in violation of the laid down provisions;
- (b) if so, the details thereof;
- (c) whether the Government has instituted inquiry into the matter;
- (d) if so, the findings thereof; and
- (e) the action taken against the officials found guilty?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) & (b): A portion of land in village Jodhpur in Rajasthan under the occupation of the Local Military Authority was vacated in 2007.
- (a) to (e): The matter is being enquired.